

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION No. 5802
TO BE ANSWERED ON 10.04.2017

SCHEME OF HOSTELS FOR ST BOYS AND ST GIRLS

5802. SHRI P. NAGARAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government is providing financial assistance under Centrally Sponsored Scheme of Hostels for ST boys and ST girls and if so, the details thereof;
- (b) the total amount granted by the Government and spent by various States thereunder during the last three years;
- (c) whether the Government has constituted any monitoring committee for supervising and evaluation of the above scheme; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASWANTSINH BHABHOR)

(a) & (b): Yes Madam. Under the Scheme of Girls & Boys Hostels for STs, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel, and also for construction of Boys' hostel in naxal affected areas. The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Maintenance of the hostel is the responsibility of the concerned State/UT. The hostels may be for middle, secondary, college or university level education. The scheme is demand driven and subject to availability of funds. Release of funds is considered only upon receipt of proposal from State/ UT/ University, and subject to fulfilment of requisite conditions. The details of funds released and utilised is given at **Annexure.**

(c) & (d): No such committee has been constituted

Annexure referred to in part (a)& (b) of the Lok Sabha Unstarred Question No.5802 for answer on 10.04.2017 asked by Shri P. Nagarajan regarding “Scheme of Hostels for ST Boys and ST Girls”

Details of Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last three years and current financial year i.e. from 2013-14 to 2015-16 and current financial year 2016-17.									
(Rs. in lakh)									
Sl. No	Name of the State/ UT/University	2013-14		2014-15		2015-16		2016-17 on date	
		Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1.	Arunachal Pradesh	846.73	846.73	0.00	N/A	400.00	UC awaited	0.00	0.00
2.	Chhattisgarh	0.00	0.00	0.00	0.00	1221.74	UC awaited	0.00	0.00
3.	Gujarat	939.33	939.33	0.00	N/A	0.00	0.00	0.00	0.00
4.	Himachal Pradesh	0.00	0.00	380.47	UC awaited	0.00	0.00	0.00	0.00
5.	Kerala	553.45	553.45	1949.63	UC awaited	0.00	0.00	0.00	0.00
6.	Madhya Pradesh	0.00	0.00	1305.00	UC awaited	0.00	0.00	0.00	0.00
7.	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	1283.65	UC not due
8.	Mizoram	2289.43	UC awaited	0.00	N/A	0.00	0.00	0.00	0.00
9.	Maharashtra	0.00	0.00	1031.00	UC awaited	0.00	0.00	0.00	0.00
10.	Nagaland	810.95	810.95	0.00	N/A	1798.45	1002.50	0.00	0.00
11.	Rajasthan	2646.87	2646.87	0.00	N/A	3393.97	1427.65	595.35	UC not due
12.	Sikkim	0.00	0.00	460.29	UC awaited	0.00	0.00	0.00	0.00
13.	Tamil Nadu	112.73	UC awaited	0.00	N/A	0.00	0.00	0.00	0.00
14.	Tripura	1906.01	1906.01	1797.62	501.86	0.00	0.00	0.00	0.00
15.	Banaras Hindu University (BHU), Varanasi	0.00	0.00	304.99	UC awaited	0.00	0.00	0.00	0.00
16.	Mizoram University	0.00	0.00	195.01	UC awaited	59.73	0.00	0.00	0.00
17.	National Law School of India University, Bangalore	0.00	0.00	0.00	N/A	61.94	0.00	0.00	0.00
18.	JLN Krishi Vishva Vidyala, Jabalpur	0.00	0.00	0.00	N/A	0.00	0.00	43.32	0.00
19.	Rajive Gandhi University, Doimukh, Arunachal Pradesh.	0.00	0.00	0.00	0.00	0.00	0.00	77.68	UC not due
	Total	10105.50	7703.34	7424.01	501.86	6935.83	2430.15	2000.00	0.00